

ITEM NO.801

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).81/2018

CHANDRA KANTA JAWAHAR LAL
PUBLIC CHARITABLE TRUST & ORS.

Appellant(s)

VERSUS

SHRI GAUTAM ROHTAGI

Respondent(s)

Date : 17-10-2023 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Ms. Babita Sant, Adv.
Ms. Malini Poduval, AOR

For Respondent(s) Mr. Diggaj Pathak, AOR (mentioned by)

UPON being mentioned, the Court made the following
O R D E R

Post this matter on 13.12.2023.

(ARJUN BISHT)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)